(b) if so, when, and what art the preposals put forwaid by different States;

(c) the names of those schemes; and

(d) by when these schemes are likely to be taken up ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRI-SHNA SAHI) : (a) to (c) Yes, Sir, on 14-1-1988 The salient features/ proposals are as follows:

 (i) Mainterance of the Piptasi-Piptaglat embarkment.

(ii) Diversion of surplus Ganga flood waters to Yamura basin.

(iii) Bank protection works below Farakka Earrage on the Ganga on the right bark, and sharing of its costs.

(iv) Sharing of cost of bank protection works of river Canga at Mansi and Narayanpur.

(v) Release of surplus water from Tenughat Dam for boro paddy crop in DVC command.

(vi) Regulated development of Diara land.

(d) The Bc ard has been pursuing these matters with all concerned.

Irrigation Schemes of West Bengal

4298. SHRI RAMNARAYAN GOSWAMI : Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation schemes from West Bengal which are lying with the Central Government for approval; (b) since when these are lying pending;

(c) the esfimaicd cost of each scheme; and

(d) the steps taken by Government to clear these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (d) Barrage Subernarekha Project of Kang Modernisation and sabaii Project estimated to cof. Rs. 226 crcres and Rs. 311 crores respectively have been consideret. by the Advisory Cemmittee in Ian uary, 1988 and found acceptable subject to the Slate Governmen obtaining the environment clearance. In the case of the former projeci. concurrence of State Finance Department for the latest cost is also required. Ajoy Reservoir and Dwara keshwari-Gangheswari Reservoir projects estimated to cost Rs. 102 crores and Rs. 84 crores respectively have been examined and comments on the same have been sent to the State Government for compliance. These two projects are not included in the Seventh Plan.

Projects behind schedule

4299. SHRI K.V. THANGKA-BALU : Will the Minister of PRO-GRAMME IMPLEMENTATION be pleased to state :

(a) whether some major projects in Power, Coal, Steel and Fertiliser sectors are behind schedule due te disputes relating to land and environment clearance and delayed equipment:

(b) if so, the steps Government propose to take to avoid further delay in the clearance of these projects; and (c) the investment involved in such projects?

THE MINISTER OF PLANN ING AND THE MINISTER OF PROGRAMME IMPLEMENTA TION (SHRI MADHAVSINH SOLANKI): (a) to (c) Yes Sir. According the to information available in the Ministry of Programme Implementation some of the major projects, each costing over Rs. 100 crores in the power, fertilisers, coal and steel have suffered delay due to various factors, including delays in land acquisition and environmental in clearances/equipment supply. The total investment anticipated in these projects is of the order of Rs. 25,000 crores.

2. Various steps taken by Government to expedite completion of the projects *inter alia* include—

Setting up of Task Force/Empowered Committees for problem solving and speedy implementation of poroiects.

Close follow up by concerned Ministries and project authorities with State Governments, equipment suppliers, contractors, consultants and other concerned agencies *to* minimise delays.

Inter-ministerial coordination and interaction.

Issue of detailed guidelines to facilitate the environmental clearance.

Setting ap of Integrated Circuits Design Centres

4300. SHRI K.V. THANGKA-BALU: Will the PRIME MINIS-TER be pleased to state:

(a) whether it is a fact that Government have taken a decision to set up ten Integrated Circuits Design Centres in the country; and

(b) if so, the details and locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYA-NAN):

(a) Yes, Sir.

(b) With a view to upgrading the technology of the indigenous electronics equipment, Department of Electronics, Government of India has decided to set up 10 LSI/ VLSI Design Centres in different parts of the country. The locations— which have been decided *on* the basis of the concentration and distribution of electronic equipment industry in the country areas as follows

Bangalore (the existing DOE Design Centre would be augmented), Hyderabad, Madras, Trivandrum, Pune, Baroda, NOIDA (Delhi), Lucknow, Calcutta and Bhubaneswar.

These centres will enable the design of Application Specific Integrated Circuits (ASICs) to cater to the needs of the electronics equipment industry. The ASICs design by these centres would be fabricated at Semiconductor Complex Limited (SCL)/Bharat Electronics Limited (BEL)/Indian Telephone Industries (ITI) and, if necessary, at foreign foundaries. These centres are ex. pected to be set up by November, 1988.